#### **GOVERNMENT OF INDIA**

# MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

#### **UNSTARRED QUESTION NO. 1750**

### **TO BE ANSWERED ON FEBRUARY 11, 2021**

#### **HOUSES FOR HOMELESS PERSONS**

NO. 1750. SHRI PRATAPRAO JADHAV:

Will the Minister of HOUSING AND URBAN AFFAIRSbe pleased to state:

- (a) the number of houses targetted to be constructed for homeless persons in various States of the country and particularly in Buldhana district of Maharashtra during the year 2019-20;
- (b) the funds sanctioned for this purpose by the Union Government and the amount pending to be released as on date, State-wise and particularly for Buldhana district of Maharashtra during the said period;
- (c) the number of houses constructed and the number of the houses remaining to be constructed during the said period as on date, State/district-wise;
- (d) whether the Union Government has received requests from public representatives for releasing outstanding amount for construction of such houses particularly for Buldhana district of Maharashtra; and
- (e) if so, the details thereof and the action taken in this regard?

#### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a)&(b) Under the Pradhan Mantri Awas Yojana- Urban (PMAY-U), so far about 110 lakh houses have been sanctioned in various

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States/Union Territories (UTs). The details of funds sanctioned and released for these houses are annexed as Annexure-I.

The details of houses sanctioned and funds released particularly for Buldhana district of Maharashtra during the year 2019-2020, under the PMAY-U, are annexed as Annexure -II.

- (c) The details of the number of houses sanctioned during Financial Year 2019-20 and progress thereof district wise in the State of Maharashtra are annexed as Annexure- III.
- (d) Yes, Sir. The Union Government, through Ministry of Housing and Urban Affairs (MoHUA), had received representations from public representatives.
- (e) The Ministry has taken up the matter with the State Government of Maharashtra to provide Utilisation Certificates (UCs) for funds released by the Union Government.

For release of funds under the Beneficiary Linked Construction (BLC) component, the State Government has been requested to link Aadhaar seeding of beneficiaries in the Management Information System (MIS). Further, under Affordable Housing Projects (AHP) and 'In-situ' Slum Redevelopment (ISSR) components, in addition to above, the State Government has been requested to register projects under Real Estate (Regulation and Development) Act, 2016 (RERA). The State Government of Maharashtra has also been requested to provide Action Taken Report (ATR) on the recommendations of Third-Party Quality Monitoring Agencies (TPQMA), Geo-tagging of various stages of construction of houses/projectsso that subsequent installment for projects being implemented under PMAY-U in the State of Maharashtra could be released.

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# Annexure -I referred in reply to LSUQ No. 1750 due for 11-02-2021

## State/UT wise central assistance sanctioned and released under PMAY-U

		Central Assistance	Central Assistance	
Sr. No.	State	Sanctioned (Rs. in Cr.)	Released (Rs. in Cr.)	
1	A&N Island (UT)	9.32	0.83	
2	Andhra Pradesh	30,678.07	8,151.58	
3	Arunachal Pradesh	166.95	113.36	
4	Assam	1,865.35	966.51	
5	Bihar	5,614.32	2,318.57	
6	Chandigarh (UT)	29.23	29.23	
7	Chhattisgarh	4,038.06	2,072.38	
8	Delhi (NCR)	515.92	515.92	
9	Goa	81.52	80.98	
10	Gujarat	13,979.67	9,852.05	
11	Haryana	4,508.36	1,043.40	
12	Himachal Pradesh	214.24	103.67	
13	J&K (UT)	846.94	207.13	
14	Jharkhand	3,248.37	1,955.05	
15	Karnataka	10,809.94	4,476.82	
16	Kerala	2,023.97	1,381.87	
17	Ladakh (UT)	36.67	17.28	
18	Lakshadweep (UT)	-	-	
19	Madhya Pradesh	13,416.41	8,122.14	
20	Maharashtra	20,891.99	8,289.67	
21	Manipur	753.10	237.49	
22	Meghalaya	71.86	7.96	
23	Mizoram	551.43	132.52	
24	Nagaland	505.98	166.39	
25	Odisha	2,718.68	1,347.82	
26	Puducherry (UT)	229.06	139.06	
27	Punjab	1,675.43	778.65	
28	Rajasthan	3,717.29	1,943.47	
29	Sikkim	8.82	3.96	
30	Tamil Nadu	11,018.77	6,489.76	
31	Telangana	3,561.96	2,417.30	
32	Tripura	1,384.59	959.48	
33	UT of DNH & DD	139.94	118.00	
34	Uttar Pradesh	27,346.42	13,332.93	
35	Uttarakhand	766.89	452.45	
36	West Bengal	7,802.13	4,199.42	
Total^ -		1,77,409.33	84,606.72	

<sup>^</sup> Includes Rs 2181.66 cr Central subsidy released to CNAs.

## Annexure -II referred in reply to LSUQ No. 1750 due for 11-02-2021

# Details of houses sanctioned and funds released for the District of Buldhana (Maharashtra) during Financial Year 2019-20 under PMAY-U

Sr. No.	Particulars	Achievement
1	Number of houses sanctioned	1,079
2	Central Assistance sanctioned (Rs in crore)	17.35
3	Central Assistance released (Rs in crore)	4.99

## Annexure III referred in reply to LSUQ No. 1750 due for 11-02-2021

# District wise details of Houses sanctioned in (FY 2019-20) and progress thereof in the State of Maharashtraunder PMAY-U

1	I	Sanctioned	Grounded	Completed
4	A la casa a alca a accesa	(Nos)	(Nos)	(Nos)
1	Ahmednagar	3,238	1,995	1,927
2	Akola	840	627	517
3	Amravati	2,499	1,030	1,009
4 5	Aurangabad	3,855	3,264	3,264
6	Bhandara Beed	72 3,652	72 303	72 292
7	Buldhana	1,079	578	259
8	Chandrapur	603	401	371
9	Dhule	760	689	689
10	Gadchiroli	1,103	583	61
11	Gondiya	63	63	63
12	Hingoli	1,354	434	182
13	Jalgaon	5,113	4,049	2,673
14	Jalna	1,810	547	545
15	Kolhapur	2,126	1,648	1,454
16	Latur	5,183	472	465
17	Mumbai City	2,732	2,732	2,732
18	Mumbai (Suburban)	2,478	2,478	_
19	Nagpur	25,389	4,055	3,590
20	Nanded	6,900	806	439
21	Nandurbar	578	422	302
22	Nashik	10,257	9,622	9,510
23	Osmanabad	444	235	162
24	Palghar	1,932	1,913	1,913
25	Parbhani	2,378	341	215
26	Pune	52,448	31,300	31,154
27	Raigad	8,882	6,080	6,080
28	Ratnagiri	1,257	560	559
29	Sangli	1,872	1,078	858
30	Satara	2,315	1,780	1,710
31	Sindhudurg	458	218	218
32	Solapur	12,295	6,171	856
33	Thane	98,975	25,154	24,698
34	Wardha	664	252	223
35	Washim	555	309	210
36	Yavatmal	3,003	575	484
	Grand Total	2,69,162	1,12,836	99,756